IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEWDELHI

OA 2040/96

New Delhi, this the 18th Day of February, 1997

Hon'ble Shri S.R. Adige, Member (A)
Hon'ble Smt.Lakshmi Swaminathan, Member (3)

Shri D.B. Jain
Director of Inspection
0/O Director General of Supplies & Disposals
Jeevan Tara Bldg.
Parliament Street, New Delhi
Roo Mo.408, 4th Floor.

.. Applicant

(Present in person)

Vз.

Union of India through Secretary, Deptt.of Supply, Nirman Bhawan, New Delhi.

Director General Gupplies and Disposals) Jeevantara Building, Parliament Street, New Delhi-1

(By Advocate Shri N.S. Mehta, Learned Senior Counsel.) .. Respondents

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Member (A)

Heard.

This OA. is disposed of with a direction that in the event that the applicant makes a detailed and self contained representation to the respondents within two weeks from the date of receipt of a copy of this judgment, respondents will examine the same, and dispose of that representation by means of a detailed, speaking and reasoned order, discussing all the points raised by the applicants, in accordance with law, within two months from the date of receipt of representation. If any grievances thereafter still survives, it will be open to bim to agitate the same, through appropriate original proceedings in accordance with law, if so advised.

3. This DA is disposed of as above. No costs.

(Smt. Lakshmi Swaminathan) (S.R. Adige)

Member (J) Member (A)

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